

# THE HIGH COURT OF ORISSA, CUTTACK

File No.III-A-05/2022 – 15812/2024(1)/ Dated. 08.10.2024

## Notice

This is for information of all concerned that the following 13(Thirteen) bidders who have qualified in the Financial bid evaluation are hereby requested to take participation in the Lottery System through a transparent manner on **23.10.2024 at 11.30 A.M.** in the New Conference of the Old High Court Building positively, for selection of Manpower Service Provider Agency for engagement of 97 persons on outsourcing (Purely on temporary basis) against the existing vacancies in the Group-D Cadre in the Court's Establishment.

## List of Bidders

1. Active Security & Intelligence Services, Bhubaneswar
2. Group Number 5 Security Services, Bhubaneswar
3. M/s Singh Security, Khurda
4. Om Sarala Security Services Pvt. Ltd., Rourkela
5. M/s R.R. Enterprises, Bhubaneswar
6. Herald Manpower and & Placement Services, Bhubaneswar
7. Shree Solution and Services Pvt. Ltd, Bhubaneswar
8. L & K Services Pvt. Ltd., Bhubaneswar
9. Shree Jagannath Security Services, Bhubaneswar
10. AP Manpower Consultancy & Services Pvt. Ltd., Bhubaneswar
11. Kalinga Warrior Security Service, Cuttack
12. Neta Security Services Pvt. Ltd., Bhubaneswar
13. Reliable Solution and Intelligence Services Orissa Pvt. Ltd., Cuttack

By Order,

Sd/-P.K.Rajaguru.

**Registrar(Judicial)**

**Memo. No.** 15813/2024(02) **Date:** 08.10.2024

Copy forwarded to the

1. Notice Board of the Court,
2. Superintendent, Computer Section to upload the above Notice in the Court's Website.

  
8.10.2024  
**Registrar(Judicial)**